NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **12.03.2026** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE)**
10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1802/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 649/2025 For Stay IA No. 1803 & 1804/2025 To Dispense with IA No. 1805/2025	Venna Parvata Vardhani & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited **WITH**	Mr. M Ramu	
2.	IA No. 1806/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 650/2025 For Stay IA No. 1807 & 1808/2025 To Dispense with IA No. 1809/2025	Venkatesa Perumallu Pasumarthy & 3 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited **WITH**	Mr. M Ramu	
3.	IA No. 1835/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 659/2025 To Dispense with IA No. 1832/2025 For Stay IA No. 1833 & 1834/2025	Hari Kumar Polavarapu & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Constructions Limited **WITH**	Mr. M Ramu	
4.	IA No. 180/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 71/2026 For Stay IA No. 181 & 182/2026 **(With Defects)**	B Anand Reddy & 54 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited	Mr. M Ramu	

5.	IA No. 203/2026 (Delay in refiling) & IA No. 202/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 49/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 4 Ors Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr. **WITH**	Mr. Pawan Jhabakh	
6.	Comp App (AT) (CH) (Ins) No. 562/2025	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited **WITH**	Mr. Pawan Jhabakh	Menon & Mankava
7.	Comp App (AT) (CH) (Ins) No. 566/2025	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 5 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 5 Ors.	Mr. Pawan Jhabakh	Menon & Mankava
8.	IA No. 241/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 86/2026 For Stay IA No. 240/2026 For Exemption IA No. 242/2026	Raja Sekhara Rao Narayanam, Suspended Director, Ananda Bharathi Fertilizers (India) Pvt Ltd Vs Medarametla Srinivasa Mano Ranjani Liquidator, Ananda Bharathi Fertilizers (India) Pvt Ltd & 2 Ors.	Mr. Gautham Singhal	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**